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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(C) 15426/2022  
RAGHBIR SINGH EX CFL (7044745)

.....Petitioner  
Through: Mr. P.K. Dhaka and Mr. Harsh  
Dhaka, Advs.

versus

UNION OF INDIA AND ORS  
.....Respondent  
Through: Mr. Nitinja Chaudhary and  
Mr. Rahul Mourya, Advs.

**CORAM:**  
**HON'BLE MR. JUSTICE NAVIN CHAWLA**  
**HON'BLE MS. JUSTICE SHALINDER KAUR**

% **ORDER**  
**18.12.2024**

List on 21<sup>st</sup> February, 2025.

**NAVIN CHAWLA, J**

**SHALINDER KAUR, J**

**DECEMBER 18, 2024**  
**SU**

*Click here to check corrigendum, if any*